## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP	/CSP/CSA/TCSI	P/TCSA/NO.	268 /	(MAH)/20 <u> </u>	
CORAM	:	Pres	sent: S	HRI B.S.V. PR	AKASH KUMAR MEMBER (J)
				SHRI V. NAI	LASENAPATHY MEMBER (T)
	ENCE-CUM-ORDE IONAL COMPANY				BAI BENCH OF
NAME O	F THE PARTIES: N	M/s. New	Core	Steels	Put. Ltd.
	N OF THE COMies Act 1956/201				OF THE
S. No.	NAME		IGNATION		SIGNATURE
	Rajesh Sha Ahmed Ch	4	Adv		Shomed
	Ahmed Cl	runawala			4

Common Order TCSP 267/230-232/NCLT/MB//MAH/2017 TCSP 268/230-232/NCLT/MB//MAH/2017 TCSP 269/230-232/NCLT/MB//MAH/2017

At request of the parties, list this matter for hearing on 3.5.2017

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-**B.S.V. PRAKASH KUMAR** Member (Judicial)